

THE HIGH COURT OF KERALA

A2- 78709/2014(1)

Kochi – 682 031

Dated : 21.08.18

NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely:

Amendment (C.S. No.58)

"In the said Rules, the following shall be inserted as Clause (v) to rule 20(2)(d):

" The vacancies in the post of Assistant shall be filled up in the ratio of 1:2 between categories coming under; (a) Division II and (b) Division III & IV, seniority being fixed based on the length of service in (a) or (b) as the case may be

Provided that in the absence of qualified hands in (a) the vacancies shall be filled up from (b) and vice versa."

The above amendment shall come into effect retrospectively from 21.02.2015.

(By Order)


N. Anil Kumar

Registrar General

Explanatory Note

(This note does not form part of the amendment, but is intended to indicate its general purport.)

Rule 20(2)(d) of Kerala High Court Service Rules,2007 provides that the members of the High Court service working in different categories in Divisions II, III and IV with scales of pay lower than that of Assistant shall be eligible for appointment to ten percent of the cadre strength of Assistant subject to conditions. This rule does not prescribe the method of selection of incumbents from among the categories in above Divisions. Hence this amendment.

P.T.O.

To

The Additional Chief Secretary to Government, Home (c) Department,
Thiruvananthapuram (with C/L)

The Accountant General (A&E), Thiruvananthapuram (with C/L)

The Superintendent of Government Presses, Thiruvananthapuram
(He is requested to publish the same in the
Gazette and forward 100 copies of the
amendment to this Office)

The Director of Kerala Judicial Academy, Athani

The Additional Director of Kerala Judicial Academy, Athani

The Joint Registrars, High Court

The Deputy Director of the Kerala Judicial Academy , Athani

The Assistant Director of the Kerala Judicial Academy, Athani

The Deputy Registrars, High Court

The Protocol Officer, High Court

The Public Relation Officer, High Court

The Private Secretary to the Chief Justice, High Court

The Finance Officer, High Court

The Assistant Registrars & Chief Librarian, High Court

The Court Officer to the Chief Justice, High Court

The Librarian, Kerala Judicial Academy, Athani

All Sections, High Court

The Confidential Assistants to Registrars and

Additional Registrar (General Administration), High Court

The 'F' Section, High Court (50 copies)

The Notice Board, High Court

The A1, A3, A4, A5, A6, A7, A8, A9 Seats, High Court

The Administrative Records Section, High Court

The File /Stock File

Copy submitted to :-

The Honourable the Judges